NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 975/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: M/s. Tulga Vacuum Pumps Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE Shouti Kelji Adu for Sunila Chavan Petitionen Showli Kelji 1.

ORDER CSP 975/230-232/NCLT/MB/MAH/2017 CSP 981/230-232/NCLT/MB/MAH/2017

Company petitions is allowed, vide separate orders.

V. NALLASENAPATHY Member (Technical)

M. K. SHRAWAT Member (Judicial)